

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA.No.2835/91

Dated this the 12th Day of February, 1996.

Hon'ble Shri S.R. Adige, Member(A).

Hon'ble Dr. A.Vedavalli, Member(J).

Swapan Chakraborty,  
S/o Shri J.C.A. Chakravarty,  
U.D.C., Union Public Service Commission,  
Dholpur House, New Delhi.

R/o D-513, Sarojini Nagar,  
New Delhi 110 023.

...Applicants

By Advocate: Shri D.C. Vohra.

versus

1. The Secretary,  
Union Public Service Commission,  
Dholpur House, New Delhi 110 001.

2. The Joint Secretary (Admn.)  
Union Public Service Commission,  
Dholpur House, New Delhi 110 001...Respondents

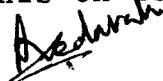
By Advocate: Mrs. B. Rana.

O R D E R (Oral)

(By Hon'ble Shri S.R. Adige, Member(A))

Learned counsel for the respondents has invited our attention to the two orders, both dated 9.2.96, whereby, the departmental enquiry has been concluded, <sup>and a</sup> the penalty of reduction in rank imposed, and the order of suspension, revoked.

2. In the circumstances, the learned counsel for the applicant agrees that nothing further survives and this OA is dismissed as having become infructuous.

  
(DR. A. VEDAVALLI)  
MEMBER(J)

  
(S.R. ADIGE)  
MEMBER(A)